

Per Register

Df. 2-11-92

Due to non availability of Registrar's Court during 2-11-92 to 6-11-92 at Ojipore. The matter is adjourned to 13-1-93.

Assessed
For Court Officer.

Date: 18.1.93

none for the applicant. Mr. R. Darda, Counsel for the respondents. Respondents have already filed their reply on 18.7.92 and has undertaken to send copy of the same to the applicant.

This matter has not yet been admitted, place this for admission on 15-3-1993.

A copy of this order may be given to the applicant.

Ad
Court Officer

O.A. 897/92.

Pt. 15/3/93.

None for the applicant.
Mr. Darda for the respondents.
Dismissed for default of appearance.

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(M.Y. Priolkar) (M.S. Deshpande)
M(A) V/C.

B.